

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3712
ANSWERED ON:19.04.2010
CHANGES IN RECRUITMENT PROCESS
Mahajan Smt. Sumitra;Sarvey Shri Sathyanarayana

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has made remarkable changes in the recruitment process for defence personnel and made it more transparent;
- (b) if so, whether the said procedure has been put in force; and
- (c) the salient features of the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Yes, Madam. Recently changes have been made in the recruitment process for Sailors in the Indian Navy in August, 2007.
- (c): The method of shortlisting of candidates and preparation of merit list has been made more transparent and candidate friendly. Salient features are detailed in statement enclosed.

STATEMENT REFERRED IN THE REPLY GIVEN IN PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3712 FOR ANSWER ON 19.4.2010

- (i) There are no open recruitment rallies being conducted by the Navy. Only the short listed candidates, considered eligible are invited to appear in the recruitment process.
- (ii) The naval personnel, being deputed for recruitment duties to various centres, are rotated at regular intervals. The temporary nature of duties helps in preventing the personnel from interaction with local population for a period not more than necessary.
- (iii) The recruitment is carried out in full public view and the results are declared on the day of the recruitment itself. The whole process is completed in one day.
- (iv) Two different authorities are involved in the preparation of question papers and the conduct of recruitment. The question papers are being revised to make them less predictable.
- (v) Identification of candidates is being made based on Biometrics system to prevent cases of impersonation.
- (vi) The application forms are being regularly revised and visible identification marks of the candidates are being obtained. The candidates are matched with their identification marks at the time of written, physical and medical examination.
- (vii) The applications from the eligible candidates are being received centrally at the Directorate of Manpower Planning and Recruitment/Integrated Headquarters of Ministry of Defence (Navy), New Delhi and the short listed candidates are sent the Call Letters-cum-Admit Cards for the recruitment examination directly.
- (viii) The State Governments have been requested to maintain vigilance against agents/touts engaged in providing assistance to undeserving candidates.
- (ix) Recruitment being a sensitive issue close supervision is exercised on all the activities connected with the process.
- (x) There is no element of arbitrariness in the system. The responsibilities of recruitment are shared by a group of Naval Officers.